

## **GENERAL INSTRUCTIONS TO THE APPLICANTS**

1. Applicant shall read all the instructions carefully before submitting online application, so as to avoid mistakes/rejection.
2. The selection is through Limited Departmental Competitive Examination (Written examination and Viva-voce) and other regular process of promotion. Applicant is advised to go through carefully the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 and 2016.
3. Applicant shall compulsorily provide his/her Mobile Number and valid E-Mail ID, for communication at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or E-mail. Further, no letter correspondence with the Authority shall be entertained.
4. The applicant is advised to submit the online application well in advance. The website will accept the application round the clock till 11.59 p.m. of 05.08.2022.
5. The list of eligible applicants for written examination and Viva-voce will be announced on the High Court of Karnataka Website: <http://karnatakajudiciary.kar.nic.in/recruitment.php>
6. Intimation will be sent to the eligible applicants through SMS and E-mail. For downloading the Admission Card/Call letter, the applicant shall visit the above said website.
7. Applicant shall appear for the written examination and for viva-voce if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
8. Applicant shall produce the Admission Card while appearing for the written examination and call letter for Viva-voce, for verification.
9. Applicant shall scan his/her latest passport size photograph with white background (having 5 cm of length X 3.6 cm of breadth with max. size of 50 kb) and signature on white paper in black ball point pen (having 2.5 cm of length X 7.5 cm of breadth with max. size of 25kb) in jpg format only and upload the same, while submitting the Online application. The jpg image should be clear and visible.
10. While applying online, the applicant shall ensure that he/she fulfills the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects.

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